

## Annexure – 7

Name of the corporate debtor: Empee Sugars and Chemicals Limited; Date of commencement of CIRP: 24-02-2022; List of creditors as on: 02-08-2022

## List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	The Deputy Commissioner CGST And Central Excise	Central Govt	18/03/22	5,770,789	5,770,789	Unsecured	NO	NO	NO	N.A.	NIL	N.A.	-	-	Claim accepted subject to reconciliation with complete/correct books of accounts/ records yet to be provided by Corporate Debtor to RP
2	Central Board Of Indirect Taxes And Customs	Central Govt	27/05/22	79,700,000	-	Unsecured	NO	NO	NO	N.A.	NIL	N.A.	-	79,700,000	The claims submitted by the claimant is not in proper form ( FORM B) as per the Code. Data received on 15.07.2022 but calculation sheet pending to be received.
3	Income Tax Department - Tax Deducted at Source	Central Govt	14/03/22	8,128,520	8,128,520	Unsecured	NO	NO	NO	N.A.	NIL	N.A.	-	-	
	<b>Total</b>			<b>93,599,309</b>	<b>13,899,309</b>								-	<b>79,700,000</b>	

**Note: Claim accented subject to reconciliation with complete/correct books of accounts/ records vet to be provided by Cornorate Debtor to RP.**